

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1145  
ANSWERED ON:17.07.2014  
FINANCIAL ASSISTANCE TO BPL FAMILIES  
Pal Shri Jagdambika

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the rural families belonging to Scheduled Castes (SCs)/Scheduled Tribes (STs) and non-SCs/STs living below poverty line are provided any financial assistance for construction of houses;
- (b) if so, the total number of housing units constructed during the last three years and the current year, State/year-wise;
- (c) whether the Government proposes to provide free houses to the persons for SCs/STs in the country including Uttar Pradesh;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) Yes, Sir. Under Indira AwaasYojana (IAY) financial assistance of Rs.70,000/- in plain areas and Rs.75,000/- in hilly/difficult areas and IAP districts is provided to arural BPL household for construction of house. At the national level, 60% of IAY funds are earmarked for SCs and STs, 15% for beneficiaries from among the minorities and 3% for beneficiaries from among persons with disabilities.
- (b) A statement showing the total number of housing units constructed during the last three years and the current year, State-wise is at Annexure.
- (c) to (e) At present, there is no such proposal apart from the existing IAY Scheme.